

**GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION**

**LOK SABHA**

**UNSTARRED QUESTION NO. 1964.  
TO BE ANSWERED ON MONDAY, THE 30<sup>TH</sup> JULY, 2018.**

**INDUSTRIAL TOWNSHIP AT VIKRAM UDYOGPURI**

**1964. SHRI MANOHAR UTAWAL:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

**वाणिज्य एवं उद्योग मंत्री**

- (a) whether proposal regarding distributing installment of Rs.50 crore after sanctioning amount of Rs. 375 crores for development of Integrated Industrial Township at Vikram Udyogpuri near Ujjain under Delhi-Mumbai Industrial Corridor by the State Government of Madhya Pradesh has been sent to the Government of India;
- (b) if so, the details and the status thereof; and
- (c) the time by which the said proposal is likely to be approved?

**ANSWER**

**वाणिज्य एवं उद्योग मंत्रालय में राज्यमंत्री (श्री सी.आर. चौधरी)**

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY  
(SHRI C.R. CHAUDHARY)**

- (a) to (c):** Government of India approved investment of Rs. 59.50 crore by National Industrial Corridor Development and Implementation Trust (NICDIT) (formerly DMIC Trust) as its 50 percent equity contribution in the Joint Venture Company Vikram Udyogpuri Limited, Special Purpose Vehicle (SPV), for the development of Integrated Industrial Township at Vikram Udyogpuri near Ujjain, Madhya Pradesh in the Pithampur, Dhar Mhow investment region of the Delhi Mumbai Industrial Corridor (DMIC) project and further investment of Rs. 372.80 crore as debt with a 10 year moratorium from the start of the project and 12 year repayment at an annual interest of 8.5 percent. NICDIT has transferred Rs. 55.93 crore to the project SPV as its matching equity. In addition, debt amounting to Rs. 132.54 crore has also been released to the project SPV by NICDIT. No proposal from the Government of Madhya Pradesh for release of funds is pending.

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